

Training of community health supervisors

435. SHRI MAHENDRA PRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a new cadre of trained health personnel called the Community Health Supervisors is proposed to be created for bringing health services to the door steps in the rural areas; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) and (b) The creation of a cadre of Community Health Supervisors is part of the revised strategy for Family Welfare Programme which is yet to be finalised. The details of the scheme of Health Supervisors are also being worked out.

Appointment of General Sales Agent in London

436. SHRI DHULESHWAR MEENA: Will the Minister of TRANSPORT be pleased to state:

(a) whether a new General Sales Agent for Air India is proposed to be appointed in London; and

(b) if so, what would be the terms of appointment of the new G.S.A.?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) and (b) At present, Air India have not taken any decision on the appointment of a General Sales Agent in London.

5000 HP Electric Engines manufactured by Chittaranjan Locomotive Works

437. SHRI DHULESHWAR MEENA:
SHRI MURLIDHAR CHANDRA-
KANT BHANDARE:
SHRI MAHENDRA PRASAD:

Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that the Chittaranjan Locomotive Works is on the threshold of placing on rails 5000 HP electric locos;

(b) if so, what is the present stage of production of high power electric locos at the Chittaranjan Locomotive Works and what efforts are being made to raise it to 5000-HP Electric locos; and by when these electric locos are likely to be produced at CLW; and

(c) whether Government have reviewed their decision to import high-power electric locos, if so, with what results?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b) A proposal is under consideration for the import of certain matching electrical equipment to enable Chittaranjan Locomotive Works to build electric locomotives of about 5,000 horse power. No final decision has yet been taken on this proposal.

(c) No, Sir.

Leasing of helicopters by the Helicopter Corporation of India

438. SHRI BHAGATRAM MANHAR: Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that in addition to purchasing helicopters, the HCI is also making efforts to lease helicopters from some foreign firms;

(b) if so, on what terms and conditions including responsibility for payment of customs duty and for providing the crew and maintenance;

(c) whether it is a fact that HCI has asked some public sector organisations to scrap bids already received by them for leasing helicopters in order to accommodate the HCI; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) (a) No, Sir.